



Pursuit of Excellence

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of Regional Workshop for Panel Lawyers
(Schedule of the Workshop is based on the Module of
National Legal Services Authority)

Duration: Three days
Venue: MP SL SA, Jabalpur

DAY ONE – 24.02.2023

SESSION	TIME	TOPIC/SUBJECT
I	10:15 am to 11:45 am	<ul style="list-style-type: none">Key issues relating to Protection of Children from Sexual Offences Act, 2012Salient features of Medical Termination of Pregnancy Act, 1971Salient features of Juvenile Justice (Care & Protection of Children) Act, 2015 <p><i>Followed by open interaction</i> By: Smt. Anu Singh, Civil Judge, Senior Division, Dewas</p>
TEA BREAK (11.45 am to 12.00 noon)		
II	12:00 noon to 1:15 pm	An overview of Motor Accident Claim cases <i>Followed by open interaction</i> By: Shri Manish Sharma, Faculty Member (Jr. 1), MPSJA
LUNCH BREAK (1.15 pm to 2.00 pm)		
III	2:00 pm to 3:30 pm	<ul style="list-style-type: none">Key issues relating to Property Rights of womenLaw of Succession <p><i>Followed by open interaction</i> By: Shri Tajinder Singh Ajmani, Faculty Member (Sr.), MPSJA</p>
TEA BREAK (03.30 pm to 03.45 pm)		
IV	3:45 pm to 5:15 pm	Salient features of Protection of Women from Domestic Violence Act, 2005 & Law of Maintenance <i>Followed by open interaction</i> By: Smt. Namita Dwivedi, Assistant Director, MPSJA

DAY TWO – 25.02.2023

SESSION	TIME	TOPIC/SUBJECT
I	10:00 am to 11:00 am	Ethics, norms and conduct of an Advocate <ul style="list-style-type: none">• Role and Responsibilities of Legal Services Lawyers• Dos and Don'ts for a Panel Lawyer <i>Followed by open interaction</i> By: Hon'ble Shri Justice Sujoy Paul, Judge, High Court of Madhya Pradesh, Jabalpur
II	11:00 am to 12:00 noon	Key issues relating to Appeal and Revision (Civil and Criminal) <i>Followed by open interaction</i> By: Hon'ble Shri Justice Dwarika Dhish Bansal, Judge, High Court of Madhya Pradesh, Jabalpur
TEA BREAK (12.00 noon to 12.15 pm)		
III	12:15 pm to 01:15 pm	<ul style="list-style-type: none">• Basic knowledge in criminal law• Rights of an arrested person• Bail• Suspension of sentence• Right of prisoners <i>Followed by open interaction</i> By: Shri Ajay Gupta, Senior Advocate, High Court of Madhya Pradesh, Jabalpur
LUNCH BREAK (1.15 pm to 2.00 pm)		
IV	2:00 pm to 3:15 pm	Writ Jurisdiction of High Court <ul style="list-style-type: none">• Article 226 – General• Territorial Jurisdiction/Forum Convenience• <i>Locus standi</i>• Pleadings• Scope of interim relief• Writ of <i>habeas corpus</i> <i>Followed by open interaction</i> By: Shri Kishore Shrivastava, Senior Advocate, High Court of Madhya Pradesh, Jabalpur
TEA BREAK (3.15 pm to 3.30 pm)		
V	3:30 pm to 5:00 pm	Group Discussion and presentation on various issues relating to Matrimonial disputes: <ul style="list-style-type: none">• Mediation/Counselling in Divorce cases• Maintenance/Alimony• Custody of child Moderated by: Officers of MPSJA

DAY THREE – 26.02.2023

SESSION	TIME	TOPIC/SUBJECT
I	10:00 am to 11:00 am	Salient features of M.P. High Court Rules & other issues relating to working of Panel Lawyers <i>Followed by open interaction</i> By: Shri Mohit Dewan, Secretary, High Court Legal Services Committee, Jabalpur & Shri Ajay Singh Thakur, Member Secretary, SCMS, High Court of Madhya Pradesh, Jabalpur
II	11:00 am to 12:00 noon	Constitutional perspective of Legal Services & Salient features of Legal Services Authorities Act, 1987 • ADR • Lok Adalat • Mediation <i>Followed by open interaction</i> By: Hon'ble Shri Justice Vivek Agarwal, Judge, High Court of Madhya Pradesh, Jabalpur
TEA BREAK (12.00 noon to 12.15 pm)		
III	12:15 pm to 1:15 pm	Key issues relating to Labour Laws and Industrial disputes <i>Followed by open interaction</i> By: Shri J. S. Sengar Former Member, Industrial Tribunal, Indore
LUNCH BREAK (1.15 pm to 2.00 pm)		
IV	2:00 pm to 2:30 pm	Effective utilization of Information and Technology <i>Followed by open interaction</i> By: Shri Devrath Singh Deputy Director, MPSJA & Shri Manish Joshi. Junior System Analyst
V	2:30 pm to 3:30 pm	Open Interactive Session (Based on effective implementation of Legal Service) By: Hon'ble Shri Justice Sheel Nagu, Judge, High Court of Madhya Pradesh, Jabalpur
VI	3:30 pm onwards	Valedictory Session Address by: Followed by High Tea

- Note* (1) The Time Table is subject to change as per exigencies.
(2) Use of Cell Phones in Auditorium is strictly prohibited.

DIRECTOR